



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2023

NOTICE

Please take notice that the following matter adjourned on 04.09.2023 in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Jaypee Healthcare Ltd.	04.09.2023	05.10.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar